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ITEM NO.37

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in refiling SLP,c/delay in filing SLP)

Date: 29/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Ranjan Pathak, Adv.
Mr. Manu Shanker Mishra,Adv.

For Respondent(s)

Mr. Upendra Mishra, Adv.
Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos.1 and 2 has already
come on record.

Service report in respect of respondent No.3 is awaited.
List again on 11.4.2014.

			(M.A. SAYEED)	
			REGISTRAR	

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